## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 94(ND)2016 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Mr. Atim Khabra & Anr. V/s. M/s. Applied Mobile Labs Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Nowall Kala

ORDER

Learned counsel for the Respondent No.1 submits as per the instructions, the petitioner's nominee to the board of directors is not acceptable.

2. Since an additional set of the paper book is required, adjourned to 01.08.2016 at 10.30 a.m.

(Ina Malhotra)

Sd/-

Member Judicial

(R.Varadharajan) Member Judicial